

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : TCA/59/CAA/2017

PETITION NUMBER :

NAME OF THE TRANSFEROR : ATHIROS COMMUNICATIONS INDIA PVT LTD & 3 ORS.

NAME OF THE TRANSFEREE : TRANSFERRE COMPANY AT DELHI

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. S. MUKUNDAN

Counsel for Petitioner



ORDER

Counsel for the Petitioner present and submitted that report of the O.L. has been submitted and the report of RD is awaited and prayed for time. At request, time is enlarged. Put up on **17.10.2017 at 10.30 A.M.**

sd/-
MEMBER (TECHNICAL)

sd/-
MEMBER (JUDICIAL)

ghk